COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 158 OF 2015 & IA NO. 23 OF 2018

Dated: 20th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd.		Vs.		Appellant(s)
Gujarat Electricity Regulatory Commission & Ors				Respondent(s)
Counsel for the Appellant(s)	:	Ms. Ranjitha Ramachandra Mr. Purkit Agarwal Ms. Poorva Saigal	เท	
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava Ms. Sanjana Dua for R-1		
		Mr. Avijit Lala Mr. Sakya Singha Chaudhu	uri for F	₹-6

<u>ORDER</u>

In view of the order dated 19th February 2018, the posting of IA No. 23 of 2018 is uncalled for.

Ms. Sanjana Dua, Learned Counsel appearing for the first Respondent submits that the matter may kindly be listed on 23.04.2018 to enable her to take necessary instruction from the first Respondent and make her submissions.

The Submission made by the Learned Counsel for the first Respondent, at supra, is placed on record.

At the request of the Learned Counsel for the first Respondent, list this matter on <u>23.04.2018</u> to enable her to take necessary instruction from the first Respondent, and make her submissions.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member